

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 9352 /RQY2020

Bilaspur, Dated: 05.11.2020

It is hereby notified that vide order dated 04.11.2020, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice P. Sam Koshy**, Judge, High Court of Chhattisgarh, Bilaspur to try the Election Petitions (including state assembly election) as required by Rule 296, Chapter XVIII of High Court of Chhattisgarh Rules, 2007 and sub Section 2 of Section 80 A, Representation of People Act, 1951.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Arvind Kumar Verma) 05.11.2020
Registrar (Judicial)